

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUN

Original Application No.88 of 2025 (WZ)

Earlier Original Application No. 318 of 2025 (PB)

Dr. Rakesh Bakshi ...Applicant

V/s.

State of Maharashtra & Ors ...Respondent

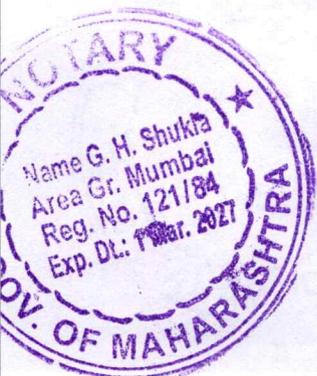
AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT
NO. 2 BMC:

1. I, Amit D.Hatwar, aged 35 years, an Adult, Indian Inhabitant of Mumbai, working as the Assistant Engineer Outside City (Trunk Main) of the Respondent BMC, having my Office at the office BMC Water Dept Kama lane Ghatkoper Mumbai 400086 do hereby state on solemn affirmation as under: -

I have perused the copy of letter addressed by the applicant to the Hon'ble National Green Tribunal and I am filing the present affidavit on behalf of the Respondent BMC for bringing on record the steps taken by these Respondent BMC for conservation of Powai Lake in Mumbai. These Respondent BMC be permitted to file additional affidavit as an when required by this Hon'ble Tribunal.

1. I say that, It is necessary to maintain the lake by removing Invasive species like water hyacinth and other floating vegetation regularly so as to restrict its regrowth of water hyacinth on large quantity. Due to this natural beauty of the lake will not get disturbed as abnormal growth of hyacinth will be controlled by regular removal of the same.

2. I say that, the work of "Up-keeping of Powai Lake water surface by collecting, removing all types of hyacinth, vegetation,



floating material, garbage etc. By using Harvester machine or amphibious machine as directed by engineer in charge and bringing it to the bank of the lake and transporting it for disposal to the dumping locations is arranged by the contractor under AEOC (TM) division in "S-Ward".

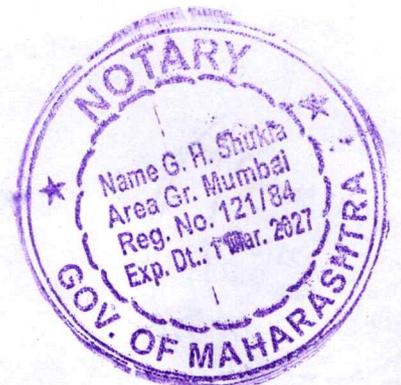
3. I say that, During the course of the work, a drone survey had been carried out by appointed contractor to compute quantity of hyacinth present in the lake and drone survey results are as below;

- a) Date of drone survey – 09.12.2025
- b) survey Method – aerial Drone survey
- c) Equipment used – DJI Mavic 3 Drone
- d) Grass Land area observed along periphery of lake – 78.27 Acres &
- e) Water Hyacinth area observed in lake – 127.43 Acres

4. I say that, Powai Lake is having 557 Acres of water surface area and as per above drone survey report there is 127.43 Acres of quantity of hyacinth present in the lake which is around 22.88% of lakes water surface area. Hereto annexed and marked as **Exhibit-A** is copy of the survey report.

5. Hyacinth removal work details and status are follows:-

- a) Date of Issuing Letter of acceptance cum work order – 08.12.2025
- b) Contractor- M/s. J.S. Infratech
- c) Contract Cost – Rs. 5.94 Cr
- d) Time Period – 12 Months (Including Monsoon)



- e) Quantity Of hyacinth to be removed – 24000 MT
(Estimated)
- f) Quantity of hyacinth removed till date 06.02.2026-5527
MT

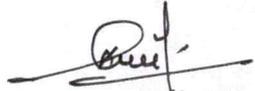
6. I say that, the dissolved oxygen level are been continuously monitored by the office of A.E.O.C (TM) “The work of biennial operation and non-comprehensive maintenance of Aeration & Dissolve Oxygen (DO) Monitoring system installed at Powai Lake” is being done by these Respondent BMC.

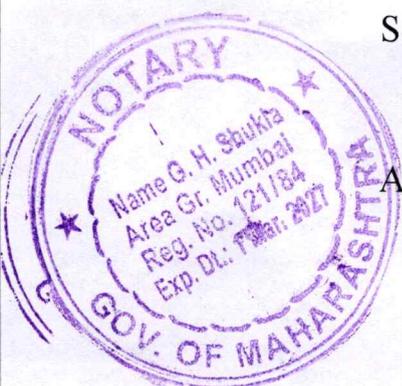
7. I say that, the aeration system contains to barge mounted two nos. Of 32 KVA D.G. set and two sets of aeration system. The motor boat is kept on shore of Powai Lake for daily operation and to carry out maintenance activities. 60HP barge engine mounted for movement of the barge in Powai Lake. The six nos. Of floating D.O. monitors are kept around in the Powai Lake to determine D.O. of lake water. The D.O. monitor data is being continuously monitored. The DO levels are found to be within permissible limit and there is no danger to aquatic life. The crocodiles are often seen moving in the lake.

8. I say that, these Respondent BMC are taking steps for reducing the pollution and removal of invasive species like water hyacinth and other floating vegetation regularly so as to improve the quality of water and oxygen level in the lake there by making it more habitable for the aquatic and birds life.

Date : 11.02.2026

Solemnly affirmed at Mumbai


A. D. Halwarg
Before me




Advocate for Respondent No. 2

VERIFICATION

I, Amit D.Hatwar, aged 35 years, an Adult, Indian Inhabitant of Mumbai, working as the Assistant Engineer Outside City (Trunk Main) of the Respondent BMC, having my Office at the office BMC Water Dept Kama lane Ghatkoper Mumbai 400086 ., do hereby solemnly declare that what is stated in foregoing paras of the above Affidavit in Reply is stated from the office files of the Respondent and on information and belief which I believe the same to be true.

Solemnly declared at Mumbai)

Dated this day of , 2026)

11 FEB 2026

[Signature]
Before Me

Identified by me,

[Signature]

Advocate for the Respondent No.2

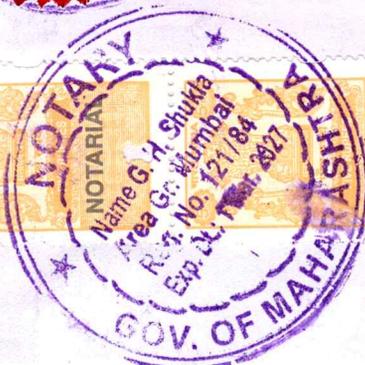
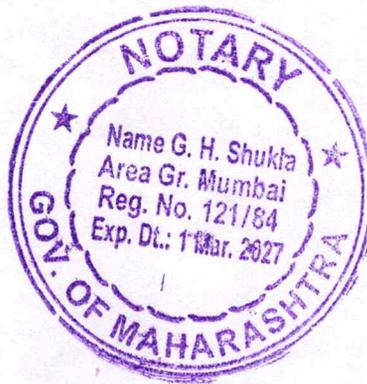
BEFORE ME

[Signature]
G. H. SHUKLA
NOTARY GREATER MUMBAI
Jagdamba Bhavan, Ground Floor
mpatrao Kadam Marg, Lower Pare,
- MUMBAI - 400 013.

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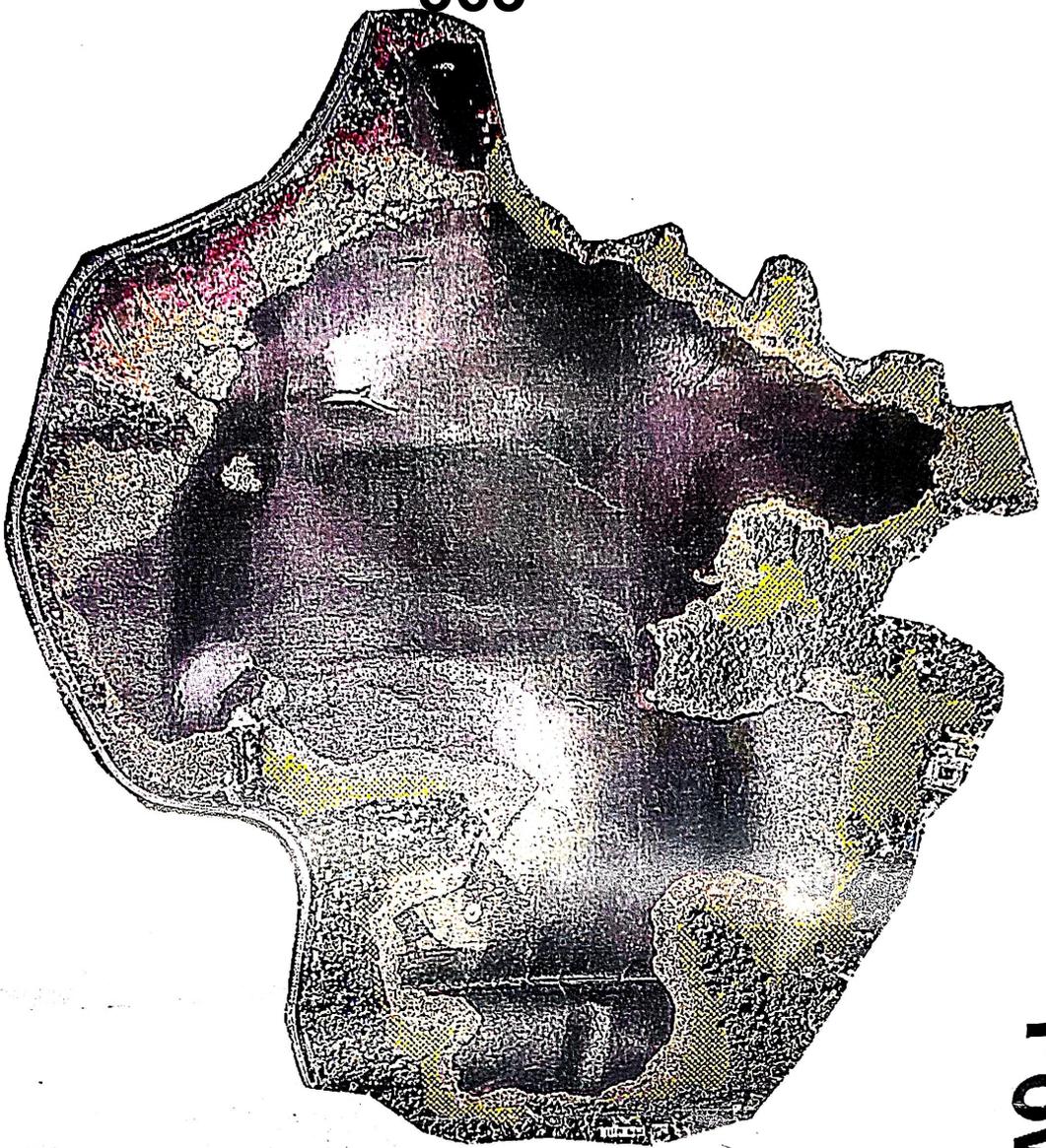
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Powai Lake Hyacinth Area Survey

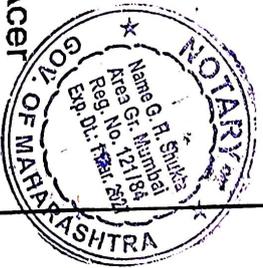
363



Scale 1:12301.63
 CRS: WGS 84 / UTM zone 43N

Date of survey: 09/12/2025
 Survey method: Aerial Drone Survey
 Equipments used: DJI Mavic 3 Drone

 Grassland area = 78.27 Acer
 Hyacinth area = 127.43 Acer



Name of Survey Agency: The Perspective Box		
Contractor: J.S. INFRA TECH		
Virag Jain	Sagar Manjarekar	Akash Sambare
		